

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

103. C.P.(IB) -481(MB)2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.09.2023**

NAME OF THE PARTIES: VSJ Investments Private Limited

Vs.

Manpreet Estates LLP.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Yash a/w. Jash Shah i/b DSK
Legal and Ld. Counsel appearing for the Respondent, Mr. Prashant Goyal i/b
Prashant Goyal are present.

Pleadings are completed in this matter.

List this matter on **01.11.2023** for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-
LAKSHMI GURUNG
Member (Judicial)